

SCHEDULE II**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALUCAST AUTO PARTS LIMITED

Sr	Particulars	Information
1.	Name of corporate debtor	ALUCAST AUTO PARTS LIMITED
2.	Date of incorporation of corporate debtor	09/05/1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate identity number / limited liability identity number of corporate debtor	CIN:- U28920KA1995PLC017793
5.	Address of the registered office and principal office (if any) of corporate debtor	REGISTERED OFFICE R. S. No. 390/3A, GP No. 384/A, Khanapur Road, Peeranwadi, Belgaum Belgaum KA 590014 IN
6.	Date of closure of insolvency resolution process	September 2, 2020
7.	Liquidation commencement date of corporate debtor	September 2, 2020 (Order available on website of Hon'ble NCLT on September 8, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Rakesh Chaturvedi Reg no: IBBI/IPA-001/IP-P00242/2017-18/10471
9.	Address and e-mail of the liquidator, as registered with the Board	Address : Paresh Rakesh & Associates 103, Namrata CHS, Bldg No.-15, Shashtri Nagar, Link Road, Goregaon West, Mumbai - 400104. Email : ip@pareshrakesh.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address : Paresh Rakesh & Associates RH-5, Prithvi Palace, Link Road, Kandarpada, Dahisar (West), Mumbai -400068. Email : ip@pareshrakesh.in, Mobile-7021316351
11.	Last date for submission of claims	October 2, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the ALUCAST AUTO PARTS LIMITED on September 2, 2020 (Uploaded on website on September 8, 2020).

The stakeholders of ALUCAST AUTO PARTS LIMITED are hereby called upon to submit their claim with proof of their claims, on or before October 2, 2020, to the liquidator at the address mentioned against item 10.

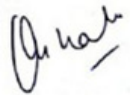
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The stakeholders / claimants shall submit their claims in the forms with documentary proofs as prescribed in Schedule II under the INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016 as available at <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **September 9, 2020**

Place: Mumbai


Rakesh Chaturvedi
Liquidator

Reg no: IBBI/IPA-001/IP-P00242/2017-18/10471

09.09.2020 before Shri.
Laxman B.Huded Notary &
Adv. GOI, Belgaum

CHANGE OF NAME

I, Smt. Laxmi B.Kutale W/o
No.2790189A Late NK Bharama
Kutale desire to change name of
my children in Service
document as **NIKITA BHARMA**
KUTALE instead of **NIKHITA &**
JYOTI BHARMA KUTALE
instead of **JYOTI** on the
strength of Board Cert. & Aadhar
and an affidavit sworn before
Shri. S.K. Lad, Notary & Adv.
GOI, Belgaum dt.04.09.2020

CHANGE OF NAME

I, **SURESH**
HANUMANTHAPPA
father of **ARYAN**
residing at H.No. A-32,
Azad Co-op. Society,
Kuvempu Circle,
Hindalga, Belagavi-
590 001. Have changed
my Son's name as
ARYAN SURESH vide
affidavit sworn before
Notary S.A.Chachadi
dt.09.09.2020.

CHANGE OF NAME

I, **SURESH**
HANUMANTHAPPA
father of **ARYAN**
residing at H.No. A-32,
Azad Co-op. Society,
Kuvempu Circle,
Hindalga, Belagavi -
590 001. Have changed
my Son's name as
ARYAN S vide affidavit
sworn before Notary
S.A.Chachadi
dt.09.09.2020.

CHANGE OF NAME

I have changed my name
from **AFIFA AFZAL**
ANGOLKAR
(old name) to **AFIFA**
ABDUL KHALID MULLA
(new name) resident of
H. No, 3611 Khanjar Galli
Belgaum. Vide affidavit
Sworn before Shri R. G.
Joshi dated 09/09/2020

For further details visit department website www.karunadu.karnataka.gov.in/hfw

DIPR/DOU/YC/1085/2020-21

Sd/- Commissioner
Health and F.W. Services, Bengaluru



STEEL AUTHORITY OF INDIA LIMITED
Durgapur Steel Plant
Durgapur - 713 203

Advt.No. DSP/PERS-NW/PTN/2020/2090 Date: 07.09.2020

Proficiency Training of Nurses in DSP Hospital, M&HS

Durgapur Steel Plant (DSP), a unit of Steel Authority of India Limited (SAIL), a Maharatna Company, invites applications from interested and eligible qualified nurses for online interview to undertake the 'Proficiency Training' in DSP Hospital under M&HS Department.

Candidates are required to send scanned copy of the duly filled-in and signed application form alongwith self-attested documents as mentioned in the detailed advertisement to the E-mail ID : dsptake@saildsp.co.in from their own email latest by 26.09.2020.

Please visit our website at www.sail.co.in for detailed advertisement and downloading the formats. Sending of all requisite documents in sequence through email to the referred email id within 26.09.2020 is a prerequisite for attending the online interview.

Registered Office: Ispat Bhawan, Lodi Road, New Delhi 110 003
Corporate Identity Number L27109DL1973GOI006454, Website: www.sail.co.in

There's a little bit of SAIL in everybody's life

SCHEDULE-II FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALUCAST AUTO PARTS LIMITED

1. Name of Corporate Debtor	ALUCAST AUTO PARTS LIMITED
2. Date of Incorporation of Corporate Debtor	09/05/1995
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U28920KA1995PLC017793
5. Address of the registered office & principal office (if any) of corporate debtor	Registered Office : R. S. No. 390/3A, GP No. 384/A, Khanapur Road, Peeranwadi, Belgaum Belgaum KA 590014 IN
6. Date of closure of Insolvency Resolution Process	September 2, 2020
7. Liquidation commencement date of Corporate Debtor	September 2, 2020
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Rakesh Chaturvedi Regn. No: IBB/IPA-001/IP-P00242/2017-18/10471
9. Address and Email of the liquidator as registered with the Board	Address : Paresh Rakesh & Associates 103, Namrata CHS, Bldg No.-15, Shashtri Nagar, Link Road, Goregaon West, Mumbai - 400104. Email : ip@pareshrakesh.in
10. Address and e-mail to be used for correspondence with the liquidator	Address : Paresh Rakesh & Associates RH-5, Prithvi Palace, Link Road, Kandarpada, Dahisar (West), Mumbai -400068. Email : ip@pareshrakesh.in , Mob.:7021316351
11. Last date for submission of Claims	October 2, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the **ALUCAST AUTO PARTS LIMITED** on September 2, 2020 (Uploaded on website on September 8, 2020).

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Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.09.2020

Place : Mumbai

Sd/-
Rakesh Chaturvedi, Liquidator

Regn. No: IBB/IPA-001/IP-P00242/2017-18/10471

NOTI

1. This Notification is (Entry Level) under Di
2. This Notification is Court in Civil Appeal I
3. Applications are inv (Entry Level) in the AJ by Direct Recruitment

ABSTRAC

4. Further details viz., D in original and duplica Pradesh and can be ac
5. Filled in application the candidates shoul Government of Andhr District on or before 2

Date : 10-09-2020

DIPR No.887/CL/Adv/1/1



Bangalore Zon

POS

As per Rule 8(1) o Securitization and Interest Act,

INDIAN EXPRESS,
HUBLI EDITION
10-09-2020, ENGLISH

has the Authorise of the promotion des... of the sa... and the public in... and any dealings with Maharashtra, Belga... costs, charges, exper

NAME OF BORROW
Prabhakar Laxman
Building, Belgaum-59
Belgaum-591128 (be
H.No.3474, Gondhar
Address at: Post U

DESCRIPTION OF F
at CTS No.2847/2, K
Sq.Mtrs. situated wi
District in the name
North: CTS No.28
No.2847/1 & 2847/2
Present dues: Rs.4

Date of Demand h
thereon @ 12.50%
Symbolic Possess
Name of Borrower
Renuka Surendrap
Bahar Galli, Shahun
Swami Samarth Ape

Description of prop
408 on the 4th Floor
850 Sq.Fts.(Carpet A
RS No.1343Parvali
Prasad Gupta and
Open Setback, East

Present Dues: Rs.
Date of Demand i
thereon @ 8.75%
Symbolic posses
Date: 09.09.2020
Place: Bangalore

